

Mr. K.C. Kanungo /
S.S. Mohapatra

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No.....

637.....1994

S.K. Rizwan in behalf.....Applicant(s)

versus

Union of India.....Respondent(s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	2/11/94	<p>REGISTER</p> <p><i>R. Kanade</i> Dy. Registrar</p>	<p>D. f. O. of 16/10/1994 is filed.</p> <p><i>H</i></p> <p>2/11/94</p>
2.8.11.1994		<p>Mr. K.C. Kanungo learned counsel for the petitioner desires to withdraw this application for the present to enable the petitioner's counsel to make a proper representation before the concerned authority. He is permitted to withdraw.</p> <p><i>8/11/94</i> Member (Admn.)</p>	<p>In this application No 19, the applicants pray for a direction to make payment of 30% of the arrear pay allowances.</p> <p><i>H</i></p> <p>2/11/94</p>
			<p>for Registration</p> <p><i>8/11/94</i></p>